

**Ex-STATE POSTAL EMPLOYEES OF HYDERABAD**

**\*1908. Shri Krishnacharya Joshi:** Will the Minister of Communications be pleased to state:

(a) how many officials were taken over from the Postal and Telecommunications services of the Hyderabad State at the time of integration of the services with the Union Government in 1950;

(b) whether it is a fact that the new grades were not given to the ex-State employees as per conditions laid down by the Federal Financial Integration Committee;

(c) how many officers of the former Hyderabad services have been confirmed after integration; and

(d) whether any retrenchment has been made or is contemplated in any of the services so taken over?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Gazetted, 9 and Non-gazetted, 2,965.

(b) The position is that all the ex-State staff of the Hyderabad State taken over by the Indian Posts and Telegraphs Department were given the Central Government scales of pay and other terms and conditions of service, but in the case of the permanent staff they were given the option to retain the pre-absorption scales of pay and allowances and other conditions of service.

(c) and (d). Necessary information is being collected and will be laid on the Table of the House in due course.

**BARTER AGREEMENT WITH BURMA**

**\*1909. Shri Buchhikotiah:** (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Indian Trade Delegation headed by Shri Kidwai recently discussed with the Burma Government and came to a conclusion about the rice transactions on barter basis?

(b) How many tons of rice will be supplied under this system by Burma?

(c) What are the articles that Burma proposes to take from India?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) and (c). Under consideration.

**ROCK-BURST IN CHAMPION REEF GOLD MINES**

**\*1910. Shri Vittal Rao:** (a) Will the Minister of Labour be pleased to state whether there was a Rock-burst in the Champion Reef Mines, Kolar Gold Fields on the 16th April, 1953, killing three workers and injuring many?

(b) Did the Inspector of Mines, Ooregaum conduct the enquiry?

(c) If not, what are the reasons for not doing so?

(d) What is the total number of workers in these mines?

(e) What was the total number of fatal accidents in the mine during the year 1952?

(f) What is the depth of the mine at which this accident took place?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) There was an accident by rock-burst on the 15th April 1953, and not on the 16th April 1953. Three persons were killed and one person was seriously injured in this accident.

(b) Yes.

(c) Does not arise.

(d) 4524

(e) Three.

(f) 8,904 feet below the Field Datum.

**कन्द्रीय सेवायोजन परामर्शदात्री समिति**

**\*१९११. डा० सत्यबाबो :** क्या धर्म मंत्री यह बतलाने की कृपा करेंगे :

(क) केन्द्रीय सेवायोजन परामर्शदात्री समिति में काम करने वाले सदस्यों की संख्या ;

(ख) अनुसूचित जातियों के सदस्यों की संख्या ;

(ग) सदस्यों के नाम ;

(घ) वर्तमान समिति कब बनी थी और यह कब तक काम करती रहेगी ; तथा

(ङ) इन सदस्यों का निर्वाचन या उनकी नियुक्ति किस आधार पर होती है ।

**The Minister of Labour (Shri V. V. Giri):** (a) 39.

(b) Scheduled Castes are not formally represented on the Committee. It cannot be said whether any of the members who are representatives of the various Governments and organisations belong to Scheduled Castes or not.

(c) A list of members is placed on the Table of the House. [See Appendix XI, annexure No. 31.]

(d) The present Committee was constituted on the 8th of September, 1952. It will continue to function for two years from the date of its constitution.

(e) The Committee is composed of representatives of the State Governments, Ministries of the Government of India, recognised employers' and workers' organisations and All India women's Conference. Two Members of Parliament also serve on the Committee.

#### RESERVATION OF SCHEDULED CASTES IN SERVICES

**1347. Shri Bheekha Bhai:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a representation demanding the due reservation in different classes of services for the Scheduled Castes has been recently made by one of the Members of Parliament; and

(b) if so, what action Government propose to take thereon?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) The representation is under consideration.

#### RAILWAY ZONAL TICKETS

**1348. Shri Ramachandra Reddi:** Will the Minister of Railways be pleased to state:

(a) the total number of Shatabdi Railway Zonal Tickets issued;

(b) the total amount of money realised thereon; and

(c) whether in all trains third class accommodation more than usual was provided?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The total number of Shatabdi tickets, taking two child tickets as one, issued during the period 1st April to 16th April 1953 was 1,11,803 approximately.

(b) Rs. 33,54,090.

(c) Extra accommodation was provided as and where found necessary consistent with availability of stock.

#### CAPITAL OUTLAYS ON RAILWAY LINES

**1349. Shri Anirudha Sinha:** Will the Minister of Railways be pleased to state the percentage of returns on the capital outlays on the different railway lines constructed and completed during the years 1951-52 and 1952-53?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The following Railway lines were constructed and completed during the years 1951-52 and 1952-53:—

#### Date of opening.

Arantangi-Karaikudi, 29th March 1952.

Mukerian-Pathankot, 6th April 1952.

Gandhidham-Deesa, 2nd October 1952.

Returns showing the financial results of the working of these lines during the financial year 1952-53 are not yet available but are due to be submitted to this office by 31st December 1953.

#### LAND UNDER PADDY AND WHEAT

**1350. Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new land was brought into paddy and wheat cultivation in the year 1952-53; and

(b) if so, what are their acreages?

**The Minister of Agriculture Dr. P. S. Deshmukh):** (a) and (b). Separate figures for paddy and wheat are not maintained. In 1952-53, a total area of over 2 lakh acres was reclaimed for being put under the cultivation of food-grains.

#### Ghanis AND OIL MILLS

**1351. Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of oilmills and bullock-propelled ghanis in India;

(b) the annual consumption of oilseeds in ghanis and the amount of oil extracted thereby;

(c) how far has the Central Oil Seeds Committee helped the ghani industry; and